

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 17/RP/2022

in

Petition No. 452/MP/2019

Subject : Review of Commission's order dated 24.3.2022 and Corrigendum Order dated 26.4.2022 in Petition No. 452/MP/2019 regarding Lignite Transfer Price for the period 2014-19 on account of truing up in respect of Nevyeli Mines as per Ministry of Coal guidelines for control period 2014-19

Petitioner : NLC India Limited

Respondent : TANGEDCO & 14 Ors.

Date of hearing : 16.2.2023

Coram : Shri I.S Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties present : Shri K Biswal, Advocate, NLC
Shri Rakesh Pandey, Advocate, NLC
Shri A Srinivasan, NLC
Ms. Akansha, NLC
Shri S. Vallinayagam, TANGEDCO
Dr. R. Katihraivan, TANGEDCO
Shri I Sudhakar, TANGEDCO

Record of Proceedings

During the hearing, the learned counsel for the Review Petitioner referred to the prayers in the Review Petition and made detail oral submissions.

2. The learned counsel for the Respondent, TANGEDCO referred to the reply and objected to the prayers of the Review Petitioner, stating that there is no error apparent on the face of the order.

3. The Commission after hearing the parties, reserved its order in the matter.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

